

meetings? Could the Government inform the House of the gist of these talks? (*Interruptions*)

[*Translation*]

MR. SPEAKER: He does not know all the things. He has also to collect information from others in this regard.

(*Interruptions*)

[*English*]

SHRI NITISH KUMAR: Sir, please rescue the lady Minister. She is under pressure from two male Parliamentary Affairs Ministers..(*Interruptions*)

MR. SPEAKER: It is not a good remark against some person.

(*Interruptions*)

SHRI SAIFUDDIN CHOUDHURY (Katwa): Sir, it has been referred that something had happened in the P.M.O. Some Officer in the P.M.O. has tried to say something to Shri Madhavan. Now, how do we know what happened at the P.M.O.? What is this P.M.O. an unconstitutional and unparliamentary authority? How to know it unless the Prime Minister comes here to give details. how can Shrimati Margaret Alva clarify on it? (*Interruptions*)

MR. SPEAKER: Do you think that we need so much of repetition to understand that point? That has been made clear by many others.

SHRI SAIFUDDIN CHOUDHURY: If that be the case, I stop at this point (*Interruptions*)

SHRI HANAN MOLLAH (Uluberia): Sir, why is it that the reply is not coming? What is the intention behind it? (*Interruptions*)

MR. SPEAKER: Let us take up the business listed in the agenda. Secretary General to report a message from Rajya Sabha.

12.52 hrs.

#### MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 115 of the rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 29th July, 1992, agreed to the following amendments made by the Lok Sabha at its sitting held on the 21st July, 1992, in the India Ports (Amendment) Bill, 1991:-

#### ENACTING FOMULA

1. That at page 1, line 1,-  
for "Forty-second" substitute-  
"Forty-third".
2. That at page 1, line 4,-  
for "1991" substitute "1992".

12.53 hrs.

#### RE. PREMATURE RETIREMENT SOUGHT BY SHRI MADHAVAN JOINT DIRECTOR, CBI, INVESTIGATING SECURITY SCAM

(*Interruptions*)

[*Translation*]

SHRI GEORGE FERNANDES (Muzaffarpur): Mr. Speaker, Sir, what is going on? Will the Prime Minister come and tell something or the matter is over only with this discussion. I am asking it so that you may not say tomorrow that I am raising this matter again and again.